

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

**ORDERS OF THE TRIBUNAL**

17.10.2011

OA No. 475/2011

Mr. S.K. Saksena, Counsel for applicant.

After arguing the case at length, learned counsel for the applicant submitted that he wants to represent before the respondents. In case applicants files a representation, in that eventuality, the respondents are directed to consider the representation of the applicant and decide the same in accordance with the provisions of law.

With these observations, the OA is disposed of with no order as to costs.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*ahq*

*3000/-*

*K.S. Rathore*

(Justice K.S.Rathore)  
Member (J)

*copy given vide*

*No 1667*

*18/10/11*

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